

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00580/2017**

Jabalpur, this Tuesday, the 13<sup>th</sup> day of February, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Kamal Narayan Upadhyay  
S/o Shri Raj Narayan Upadhyay  
Aged about 42 years,  
Sub Divisional Engineer  
O/O Telecom District Engineer  
BSNL Damoh (MP)  
R/o Opposite Rammandir,  
Mukesh Colony  
Damoh (MP) 470661  
Mobile No.9425425500

**-Applicant**

(By Advocate –**Shri J.B. Singh**)

**V e r s u s**

1. Chairman cum Managing Director  
Bharat Sanchar Nigam Limited.  
H.C. Mathur Lane, Janpath,  
New Delhi 110001

2. Director (HR)  
Corporate Office  
Bharat Sanchar Nigam Limited  
H.C. Mathur Lane Janpath,  
New Delhi 110 001

3. Chief General Manager,  
BSNL M.P. Telecom  
Circle BSNL Bhavan,  
Hoshangabad Road,  
Bhopal 462015

**- Respondents**

(By Advocate –**Shri Sapan Usrethe**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the respondents have filed their short reply stating that the relief sought for by the applicant has already been granted during the pendency of this Original Application.

2. Learned counsel for the applicant agrees to the submission made by the learned counsel for the respondents and submits that this Original Application has become infructuous.

3. Accordingly, this Original Application is disposed of as having become infructuous.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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